

## **In the High Court of Judicature at Patna**

### **Tender Notice-02/2017-18 (Acctt. Estt.)**

Quotations are invited from reputed firms/suppliers, authorized dealer for the supply of accessories which are required to be fitted with 40 new Toyota Innova Crysta 2.8 ZX, AT, Diesel (model code-TU,7 str) vehicles of the Court.

The lists of accessories are as follows:-

1. R.R Bike Protector
2. Floor Mat Fab(Premium)
3. Trunk Mat Fab
4. Mud Guard
5. Door Side Visor (w/chrome)
6. RR Bumper Step Guard
7. FR Lower Grill Garnish
8. Car Cushion
9. Charger
10. Flag Rod
11. Perfume
12. Roof Carriers (P6301-0k003)-Total 4 Piece (1- Covered+ 3 Open)
13. Seat Bag
14. Foot step light matrix

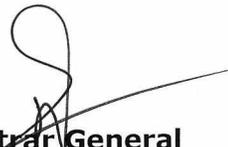
The suppliers should have financial capacity to execute the order for supply of the articles in time.

The tender must reach in this Court within Seven(7) days from the date of display. This notice can also be downloaded from the website of Patna High Court:- <http://patnahighcourt.gov.in>. Any further enquiry regarding this tender can be obtained through Court's official phone (bearing no. 0612 - 7158712) during office hours (10AM to 05PM).

#### **Terms and conditions:-**

- (i) The articles should be in good condition. Description of articles should be clearly stated.
- (ii) The rate quoted in tender should be inclusive of GST and other charges, if any.
- (iii) No advance payment shall be made.
- (iv) The firms shall submit their bill in triplicate at the time of supply of articles.
- (v) The Court reserves the right to accept or reject any or all quotations.
- (vi) Payment will be made through Bank Draft after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.
- (vii) The quotations with full details i.e. rate, variety of articles, quantity, etc. in a sealed envelope must reach in this Court within time.

**Date : 02.02.2018**

  
**Registrar General  
Patna High Court, Patna**